

CITY CIVIL COURT MUMBAI  
 IN THE COURT OF H. H. P. J. SHRI S. B. AGRAWAL (C.R. NO.19)  
**CIVIL CAUSE LIST**  
 DATE : 26.10.2020 (11.00 A.M. TO 2.00 P.M.)

Sr No.	Cases	Parties	Stage	Advocates
1	Suit 9438/89	KARMYOG CO-OP HSG SOC LTD Vs SUNRISE BUILDERS	Argument P/H	Vikrant Narkar  P. K. Shroff
2	Suit 10100/90	M S SUNRISE BUILDERS Vs KARMAYOG CO-OP HSG SOC LTD	Argument P/H	P. K. Shroff  Keetan Chotani
3	NM 2368/19 in Disp off Suit 1884/17	Mahendra Roopchand Jain Vs Manisha Vishal Jain And Ors - Applicant - Chavi Jain	Hearing	Bharat Jain
4	Misc Appeal 186/18	M/s. Indojewel Jewellery Pvt. Ltd. in Delay Cond. St. No.8427 of 18 Vs 1. The Development Commissioner Seepz SEZ 2. Estate Manager Seepz SEZ	Arguments	M/s. Hariani and M. S. Bharadwaj
5	Misc Appeal 175/18	M/s.Craftsman Jewellery Pvt. Ltd. Delay Appln. St.No.7170/2018 Vs 1.The Development Commissioner 2.Estate Manager	Arguments	M/s.Hariani and M. S. Bharadwaj S. R. Rajguru
6	Misc Appeal 191/18	M/s. Munic Jewellery in Delay Condonation Application St. No.10230 of 18 Vs 1. The Development Commissioner SEEPZ - SEZ 2. Estate Manager - SEEPZ - SEZ Authority	Arguments	M/s.Hariani and Co.  M. S. Bharadwaj S. R. Rajguru

7	Misc Appeal 537/18	M/s. Mohit Diamonds Pvt. Ltd. in Delay Appln. St. No.14000 of 18 Vs 1. The Development Commissioner 2. Estate Manager	Arguments	M/s.Hariani and Co.  M. S. Bharadwaj
8	Misc Appeal 97/19	M/s. Patdiam Jewels Vs The Development Commissioner	Hearing	Deepan Dixit  M. S. Bharadwaj
9	Misc Appeal 105/19	M/s. Patdiam Jewellery Pvt. Ltd. Vs The Development Commissioner	Hearing	Deepan Dixit  M. S. Bharadwaj
10	Misc Appeal 139/19	M/s. Euroshin Jewellery Works Pvt. Ltd. in Delay St. No.14481 of 18 Vs The Development Commissioner	Arguments	M/s.Hariani and Co.  M. S. Bharadwaj S. R. Rajguru
11	Misc Appeal 162/19	M/s. Twinkle Diamond Jewellery India Pvt. Ltd. Vs The Development Commissioner	Hearing	Deepan Dixit  M. S. Bharadwaj
12	TA 13/2020	M/s. Ajit Developers Pvt. Ltd. Vs Sharifa Dost Mohammad and Ors.	Hearing	Walwaikar Law Associates
13	MA 48/2020 (Delay)	The State of Maharashtra through Principal Secretary PWD Dept. Vs Mr. Ashok Krishna Nikam	Reply	Shri M. B. Jadhav
14	Misc Appeal 166/19 @ NM 1417/2020	Janak Mulraj Tanna Vs The Board Of Trustees Of Port Of Mumbai And 3 Ors	NM Reply	V. Thakers

CITY CIVIL COURT MUMBAI  
 IN THE COURT OF H. H. P. J. SHRI S. B. AGRAWAL (C.R. NO.19)  
**CIVIL CAUSE LIST**  
**DATE : 27.10.2020 (11.00 A.M. TO 2.00 P.M.)**

<b>Sr No.</b>	<b>Cases</b>	<b>Parties</b>	<b>Stage</b>	<b>Advocates</b>
1	Suit 1267/16 @ NM 230/17 @ CC 17/16	Mr. Pratap S/o. Ramlakhan Gupta Vs Mr. Rammilan Ramlakhan Gupta	NM Hearing	Ashok Saraogi
2	Suit 1267/16 @ NM 2479/16	Mr. Pratap S/o. Ramlakhan Gupta Vs Mr. Rammilan Ramlakhan Gupta	NM Hearing	Ashok Saraogi
3	Suit 1627/17 @ NM 2682/17	Mr. Behruz Homi Khushrushai S/o. Homi Ardisher Khushrshai (Irani) Vs 1.M/s. Deekay Realtors Pvt Ltd 2.Shri Daxesh Babulal Kadakia	NM Hearing	Ashok Saraogi
4	Suit 2527/15 @ NM 4339/15 @ NM 335/18	Kurla Industrial Estate Pvt. Ltd. Vs 1.Sameer S. Dedhia 2.Jigna Sameer Dedhia 3.Urvi Vipul Dedhia 4.Drums Food International Pvt. Ltd.	NM Hearing	Amol Tembe
5	Misc Appeal 157/17 @ Stay 77/17 @ MA 88/19	Mrs. Nagubai M Kurade Vs 1. The Estate Officer For Air India 2.Air India Ltd	Arguments	Sachin Chandan

CITY CIVIL COURT MUMBAI  
 IN THE COURT OF H. H. P. J. SHRI S. B. AGRAWAL (C.R. NO.19)  
**CIVIL CAUSE LIST**  
**DATE : 28.10.2020 (11.00 A.M. TO 2.00 P.M.)**

<b>Sr No.</b>	<b>Cases</b>	<b>Parties</b>	<b>Stage</b>	<b>Advocates</b>
1	Suit 3103/14 @ NM 4349/14	1.Mr. Johny Dsilva 2.Mrs. Rita Saldanha 3.Mr. Micheal Dsilva and ors Vs 1.Celestine Fernandes 2.Mrs. Oliven Vaz	NM Hearing	A M Rajabally
2	Suit 1118/16 @ NM 2276/16	Rolikumari Krishnakumar Singh Vs 1.Smt. Fulmati R. Sharma 2.M/s. Signet Properties Pvt. Ltd.	NM Hearing	C B Yadav
3	Suit 1899/16 @ NM 3636/16 @ NM 2845/18	Mr. Shafique Rafique Bhati Vs Mr. Sayad Ejaz Ebrahim	NM Hearing	S D Dalvi
4	Suit 842/17 @ NM 2723/17	Augustine Pascal Fernandes Vs Pirmal Enterprises Limited	NM Hearing	Sachin Kankal
5	Suit 2607/18 @ NM 4887/18 @ NM 4727/18 @ NM 1371/19	Dr. Sanjaykumar Shivdas Thakur Vs Reliance Industries Limited	NM Hearing	H. V. Barge and Associates

CITY CIVIL COURT MUMBAI  
 IN THE COURT OF H. H. P. J. SHRI S. B. AGRAWAL (C.R. NO.19)  
**CIVIL CAUSE LIST**  
 DATE : 29.10.2020 (11.00 A.M. TO 2.00 P.M.)

Sr No.	Cases	Parties	Stage	Advocates
1	Suit 96/16 @ NM 4023/16 @ 1008/16	Mr. Mohammed Shafiq Abdul Haq Vs 1.Mr. Asif Mohammed Ali 2.Mr. Sajid Ali Mohammed Ali 3.Mr. Saukat Ali Mohammed Ali	NM Hearing	Mahesh Pandey
2	Suit 37/17 @ NM 4392/17	Mr. Mohammad Salim Mohammad Yasin Vs 1.Zahida Banu 2.Nafisa Salma Gafoor	NM Hearing	Khan Javed Kahtar
3	Suit 1432/17 @ NM 2644/17	Ms. Rafi Akhtar Vs 1. Mohammed Maqbool Shaikh 2. Mohammed Mahfooz Shaikh 3. Mohammed Masroor Shaikh	NM Hearing	Prajot Jaggi
4	Suit 1689/18 @ NM 1554/18	Anju S. Gupta Vs 1. Life Insurance Corporation of India 2. VHB Life Sciences Ltd	NM Hearing	AVS Legal
5	Misc Appeal 6/2020	Arvind Kumar Tiwari in Delay St. No.13282 of 18 Vs The Estate Officer and Ors.	Hearing	Tamsin Monis
6	Misc Appeal 12/2020	Rahul Kashinath Kate Vs Union of India	Awaiting R & P	Amol D Joshi  Shreeram Redij

CITY CIVIL COURT MUMBAI  
 IN THE COURT OF H. H. P. J. SHRI S. B. AGRAWAL (C.R. NO.19)  
**CIVIL CAUSE LIST**  
**DATE : 31.10.2020 (11.00 A.M. TO 2.00 P.M.)**

<b>Sr No.</b>	<b>Cases</b>	<b>Parties</b>	<b>Stage</b>	<b>Advocates</b>
1	Misc Appeal 168/19	M/s. Hickson and Dadajee Pvt. Ltd. Vs The Estate Officer	Hearing	R. V. Warekar V. Y. Sangaliker
2	Misc Appeal 3/19	K.B. Enterprises Pvt. Ltd. Vs MCGM	Hearing	Sunita Sonawane A. V. Diwate
3	TA 58/2020	Vikram Navinchandra Shah Vs 1.MCGM 2. DESIGNATED OFFICER	Service	Bharat Joshi
4	TA 43/2020	Mahadeo Vithal Koli Ori. Plff. No. 2 (N/M NO. 114 of 2019) Vs Shri Sanjay Patel Managing director ( Ori. Deft. No. 1)	Service	Shivam Mehta
5	TA 39/2020	Ahura Mazda Dairy Farm Pvt. Ltd.- Applicant (Org. Defendant) Vs Kwality Food and Masala Products - Respondent (Org. Plaintiff)	Service / Reply	Swati Sagvekar